

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 26.03.2021 (FRIDAY)

COURT – III

10:25 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 03 of 2020	Pawan kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd. With	Arjit Pratap Singh	Aman Verma
2.	Comp. App. (AT) (Ins) No. 625 of 2020	Pawan Kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Shubhankar Agarwala	Aman Varma Megha Tyagi-R1 Kamal Jain-R2

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Judgment

3.	Comp. App. (AT) (Ins) No. 717 of 2020	Kolla Koteswara Rao Vs. Dr. S.K. Srihari Raju & Anr.	Aaditya Vijay Kumar	Mithun Shashank-R1 Pankaj Bhagat-R2 Subramanyam BKV-IRP
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By the order of Hon’ble Acting Chairperson

**-sd/-
Registrar**